

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.1057**

**TO BE ANSWERED ON FRIDAY THE 4<sup>th</sup> DECEMBER, 2015**  
**AGRAHAYANA13, 1937 (SAKA)**

**SERVICE TAX ON AME**

**1057. SHRI M.K. RAGHAVAN:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any application from Aircraft Maintenance Engineering Students Union (AMESU) under Section 93(1) of the Finance Act, 1994 for service tax exemption on Aircraft Maintenance Engineering (AME) Course; and

(b) if so, the details thereof along with the action taken by the Government thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI JAYANT SINHA)**

**(a): Yes, Sir.**

**(b): The issue was discussed in detail & it was found feasible to accede to the request.**

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